

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Jai Bhavani Steel Enterprises Ltd. Date of Commencement of Liquidation: 23-07-2018; List of Stakeholders as on Date: 23-07-2018; Name of IP: Ms. Sridharanrevathi; Last 5 digit of registration number: 10682

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	836340	1	836340	0	0	0	NA
2	Liquidation costs incurred till date	1	1126240	1126240	1126240	0	0	0	NA
3	Secured financial creditors	1	147607605	147607605	147607605	0	0	0	NA
4	Unsecured financial creditors	1	2069468640	2069468640	2069468640	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	559173871	559173871	559173871	559173871	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	00	NA
Total		559173875	2778212696	2777376357	2778212696	0	0	0	